

FORM NO. 4

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, CALCUTTA
CIRCUIT AT PORT BLAIR**

ORDER SHEET

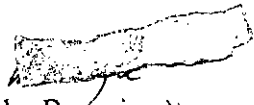
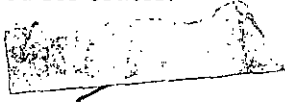
MA.351/755/2018
(OA.351/488/2017)

Applicant(s) : MOTI CHANDER

Respondent(s) : ELECTRICITY

Advocate for the Applicant(s) :
MR G B KUMAR

Advocate for the Respondent(s):
MR N A KHAN

Notes of Registry	Orders of the Tribunal
	<p><u>20.12.2018 (DB) (Circuit at Port Blair)</u></p> <p>Ld. counsel for the applicant submits that M.A No. 351/755/2018 arising out of OA. 351/488/2017 has been filed as per Hon'ble High Court's order and the matter is being listed accordingly. MA 351/755/2018 is allowed and is disposed of accordingly.</p> <p>Reserved for orders.</p> <div></div> <div>(Nandita Chatterjee) (Bidisha Banerjee) Member(A) Member(J)</div> <p>ss</p>